

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 237
CP-23/ND/2024
IA-39/2024, IA-119/2024

IN THE MATTER OF:
Vaibhav Shukla

... **Appellant/Petitioner**

Versus

Inventphile Ventures Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242 Comp. Act.

Order delivered on 30.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. SiddharthNath, Adv. AnunayChowdhary,
Adv. Khushboo Hora for R-5 & R-6

HYBRID HEARING (PHYSICAL & VC)

ORDER

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 30.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)